

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**[FOR THE ATTENTION OF THE CREDITORS OF
SHREE UTTAM FOOD PRODUCTS (INDIA) PRIVATE LIMITED]**

RELEVANT PARTICULARS

1.	Name of corporate debtor	M/s Shree Uttam Food Products (India) Private Limited
2.	Date of incorporation of corporate debtor	31/10/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400MP2012PTC029466
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address - Flat No. 1 Banshi Plaza 581 MG Road, Indore, Madhya Pradesh - 462001. Processing Unit - Village-Bamniya, Tehsil Petlawad, District Jhabhua at Madhya Pradesh 457770
6.	Insolvency commencement date in respect of corporate debtor	05/12/2025
7.	Estimated date of closure of insolvency resolution process	03/06/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Kuldeep Tank Reg. No. - IBBI/IPA-001/IP-P-02776/2022-2023/14255
9.	Address and e-mail of the interim resolution professional, as registered with the Board	206, Modi Tower, Opp. Palika Plaza, MTH Compound, Indore, Madhya Pradesh ,452007 Email: cakuldeeptank@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	206, Modi Tower, Opp. Palika Plaza, MTH Compound, Indore, Madhya Pradesh ,452007 Email: cirp.sufpl@gmail.com
11.	Last date for submission of claims	19/12/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 206, Modi Tower , Opp. Palika Plaza, MTH Compound, Indore, Madhya Pradesh ,452007

Notice is hereby given that the National Company Law Tribunal Indore Bench has ordered the commencement of a corporate insolvency resolution process of the **M/s Shree Uttam Food Products (India) Private Limited on 05/12/2025.**

The creditors of **M/s Shree Uttam Food Products (India) Private Limited** are hereby called upon to submit their claims with proof on or before **19/12/2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-NA

Submission of false or misleading proofs of claim shall attract penalties.

Date and Place: 06/12/2025, Indore

Kuldeep Tank

Interim Resolution Professional

In the matter of Shree Uttam Food Products (India) Private Limited

IBBI Reg. No. IBBI/IPA-001/IP-P-02776/2022-2023/14255

AFA valid till 30/06/2026.

Office: 206, Modi Tower, Opp. Palika Plaza, MTH Compound, Indore 452007.

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STRATEGIC REALIGNMENT | US asks EU NATO members to boost intelligence and missile capabilities by 2027

Trump files for divorce from NATO over Ukraine

Agencies

WASHINGTON DC

The US 2025 National Security Strategy (NSS), released on December 4, 2025, under President Donald Trump's second term, signals a marked shift from previous strategies. Emphasizing an 'America First' doctrine, it rejects ideological crusades, global hegemony, and democracy promotion in favor of transactional realism, focusing on homeland security, economic revival, and regional dominance in the Western Hemisphere.



"economic competitor" and accepting a multipolar world where regional powers manage their own spheres. The document credits Trump personally for conflict resolution efforts, including the India-Pakistan ceasefire and Gaza hostage return, while elevating immigration as a national security threat.

Trump's NSS de-emphasizes Europe, shifting NATO responsibilities onto allies while demanding 5% GDP defense spending by 2035. It prioritizes reindustrialization, border security, and selective engagement with adversaries, downgrading China to an

On Ukraine, the strategy places the burden of sustaining the country on European allies, critiquing their political instability and overreliance on Rus-

Slams EU over X fine

The US has accused the European Union of targeting American interests after Brussels fined Elon Musk's platform X €120 million for violating the Digital Services Act. Washington called the ruling an "attack on the American people," escalating tensions over Europe's strict digital regulations. The EU said X misled users with its blue checkmark system, lacked ad transparency, and failed to provide required data for researchers.

It warns of "civilizational erasure" in Europe due to demographic shifts and calls for self-reliance, sparking concern over alliance cohesion. Critics in Europe and the US warn of weakened partnerships, while China views limited engagement on sovereignty positively.

focused on pragmatic diplomacy, economic strength, and dealmaking. It signals de-escalation in China, cautious engagement globally, and a retreat from ideological missions. Success will depend on Trump's willingness to follow through on the written strategy, balancing inward priorities with maintaining credibility among allies.

WEST CENTRAL RAILWAY

Table with columns: Auction for, Contact person, Date of auction, and various division codes (CRWS/BPL, WRS/KTT, etc.).

Auction Items: Scrap Rail and other P-Way Material, all scrap released from workshop Cast Iron, Condemned Rolling Stock, Non Ferrous and Non Metallic Scrap, Turning & Boring, Used Oil, Paints, Drums, Condemned Machinery Plants, Condemned Vehicles, Condemned office equipment, MS/GI pipes, Foundry slag and other Miscellaneous scrap etc.

Notice: 1. Please visit www.ireps.gov.in e-auctions sales conditions, auction catalogue etc and for e-auction participation, 2. General Special Conditions of sale are available at website www.ireps.gov.in, 3. Auction Catalogue will be available at website www.ireps.gov.in at least seven days before the auction, 4. In case of holiday on the day of auction, it may be held on the next working day, 5. Auction may continue or held on the next day by announcement before closure of the auction.

Principal Chief Material Manager, West Central Railway, Jabalpur

'EU targets platforms that refuse to censor free speech'

Agencies

The EU is unfairly targeting social media platforms that allow dissenting or critical speech, Telegram founder Pavel Durov has said. He was responding to a 2024 post by Elon Musk, the owner of X, who claimed that the European Commission had offered the platform a secret deal to avoid fines in return for censoring certain statements. The EU fined X €120 million (\$140 million) the day before.

WESTERN RAILWAY- RATLAM

IMPROVEMENT OF OFFICE DEPOT AND STORE. W/623/51/INIT. Date: 01/12/2025. The Divisional Railway Manager (W/A) Ratlam invites "Open Tender" through e-tender on website www.ireps.gov.in the details are as under: E-Tender No.: RTM-2025-26-152. Name of Work: Godhara-Nagda section - Improvement to SSE/PWAY/PPD, SSE/PWAY/INT/RTM, SSE/PWAY/INAD office depot and store. Approx Quantity: As per tender schedule. Approx value: ₹3,91,82,023.73/- Earnest Money: ₹3,45,900.00/-. Completion period: 12 Months. Similar type of work: Construction of any Building Work. Date of uploading on website: 28/11/2025. Date of opening of Tender: 22/12/2025. Detailed tender notice, eligibility criteria and terms and conditions are available at Website www.ireps.gov.in.

Divisional Railway Manager (W/A) SNP-355 Ratlam Division, Western Railway Like us on Facebook.com/WesternRly

NEW PALASIA BRANCH Embassy Towers, A1 New Palasia Indore - 452002 (M.P.)

PUBLIC SALE NOTICE (Including for E-Auction Mode)

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6)/9(1) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the borrower and Guarantor that the below described immovable property mortgaged/charged to the Secured Creditor, the Symbolic Possession of which has been taken by the Authorised Officer of Indian Bank, (Secured Creditor) will be sold on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS" on 24.12.2025 for recovery of dues to the Indian Bank, Secured Creditor, from Borrower/ Mortgage/ Guarantor of the property detailed below.

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Table with columns: Sr. No., Borrower/Mortgagor/Guarantor, Detailed description of the Property, Dt. of Demand Notice, Reserve Price, and Earnest Money.

Encumbrances on above properties: NIL. Date and time of auction: 24.12.2025 02:00 PM TO 05:00 PM. Bidders are advised to visit the website (https://baanknet.com) of our e auction service provider PSB Alliance Pvt. Ltd to participate in online bid. For Technical Assistance Please call PSB Alliance Pvt. Ltd Helpdesk No. 8291220220, email ID: support.baanknet@psballiance.com and other help line numbers available in service providers help desk. For Registration status with PSB Alliance Pvt. Ltd. and EMD status, please contact support.baanknet@psballiance.com.

For property details and photograph of the property and auction terms and conditions please visit: https://baanknet.com and for clarifications related to this portal, please contact Helpdesk No. 8291220220. Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with https://baanknet.com. Place : Indore, Date : 03-12-2025. Authorized Officer, Indian Bank

NY woman charged for smuggling Indians in US

Canada: The four men - three Indian nationals and one Canadian national - had crossed the US-Canadian border illegally, without inspection. A 42-year-old woman has been charged for her role in an international smuggling conspiracy under which individuals primarily from India were brought illegally to

the US across the border from Canada. Stacey Taylor of Plattsburgh, New York, appeared for an arraignment this week after a federal grand jury in Albany returned an indictment in October charging her for her role in the smuggling conspiracy, according to an official statement on Friday.

Bank of India

ZONAL OFFICE - Star House, Plot No. 9-RC Scheme No. 134, MR-10, Near Star Chouraha, INDORE - 452 010, Ph. - 2445141-117-134

Vehicle Sale Notice by E-Auction (E-Auction Date 24.12.2025, TIME - 11.00 AM TO 5.00 PM) The Vehicle seized by our branch are proposed to be sold by tender on the basis of "As is Where is".

Table with columns: Sr., Name of Borrower/Branch, Details of Vehicle, Reserve Price & EMD & BID Incremental Amount.

TERMS AND CONDITIONS OF E-AUCTION-1. The Auction Sale bidding will be online through the website https://baanknet.com. 2. Bidder may visit https://baanknet.com. 3. The Bid Amount should be higher than the Reserve Price. 4. The highest/ successful bidders shall deposit 25% of bid/ purchase money adjusting the earnest money already paid immediately on the same day or next working day, after acceptance of the bid, failing which the EMD shall be forfeited. 5. The balance 75% of purchase price shall be payable on or before 15 days of confirmation of the sale by the Authorized officer or such period as agreed upon in writing solely at the discretion of the Authorized officer. In case of failure to deposit the balance amount within the prescribed period, the amount deposited shall be forfeited and the Authorized officer/bank will be at liberty to cancel the auction and conduct fresh auction. 6. The EMD of the unsuccessful bidder will be returned on the closure of the e-auction sale proceedings. The EMD shall not carry any interest. 7. The movable Property is sold in "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WITHOUT ANY RECOURSE BASIS". The intending bidders should make their own enquiries regarding any sort of liabilities. 8. The undersigned has the absolute rights and discretion to accept or reject any bid or advertisement/notice/cancel the sale/modify any terms and conditions of the sale without any prior notice and assigning any reason. 9. The purchaser shall bear all subsequent charges. 10. The amount due is exclusive of interest and other charges. 11. Further any corrigendum will not be published in newspaper. Interested advised to refer above website regularly. 12. The Employee's of Bank of India are barred from participation of e-auction. 13. Interested Bidders need to create their user id and password by their own and it will take minimum time of 2 days therefore it is requested to the bidder to kindly create his/her user id before the last date. 14. In case of sole bidder, the bid amount quoted in his bid from must be improved by at least one bid incremental value, lest the sale shall be cancelled/deferred. In case of single bidder, the authorized Officer should ensure that the said bidder has quoted a price which is higher than the reserve price fixed. This condition should be mentioned clearly in the notification for auction. Place: Indore, Date: 07.12.2025 Authorized Officer & Chief Manager BANK OF INDIA

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(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

(FOR THE ATTENTION OF THE CREDITORS OF SHREE UTTAM FOOD PRODUCTS (INDIA) PRIVATE LIMITED)

Table with columns: Sl. No., Name of corporate debtor, and details of insolvency resolution process.

Notice is hereby given that the National Company Law Tribunal Indore Bench has ordered the commencement of a corporate insolvency resolution process of the M/s Shree Uttam Food Products (India) Private Limited on 05/12/2025. The creditors of M/s Shree Uttam Food Products (India) Private Limited are hereby called upon to submit their claims with proof on or before 19/12/2025 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form CA-NA. Submission of false or misleading proofs of claim shall attract penalties. Date and Place: 06/12/2025, Indore. Interim Resolution Professional In the matter of Shree Uttam Food Products (India) Private Limited IBI Reg. No. IBI/PA-001/IP-P-02776/2022-2023/14255 AFA valid till 30/06/2026, Office: 206, Modi Tower, Opp. Palika Plaza, MTH Compound, Indore - 452007. 982667733/9977332329/0731-3180707

Canara Bank advertisement with logo and address: Head Office : 112, J.C. Road, Bangalore - 562002. Circle Office: Plot No. 04, PSP Area, Near AIIMS, Saket Nagar, Circle Office, Bhopal. Regional Office: Omega Tower, 3rd Floor, 32 Mechanic Nagar, Bhamori, Indore, Phone.: 7049919126

E-AUCTION NOTICE

SALE NOTICE OF IMMOVABLE PROPERTIES THROUGH E-AUCTION UNDER SARFAESI ACT 2002 (ONLINE AUCTION) UNDER RULES 8(6) & (9) OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002

Notice is hereby given to the effect that the immovable properties described herein, taken possession under the provisions of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and Security Interest (Enforcement) Rules 2002, will be sold through e-auction on the following terms & conditions. E auction arranged by the service provider PSB Alliance Pvt. Ltd., https://baanknet.com/

Table with columns: S. No., Branch Name & Mobile No., Name of Borrowers/Co-Borrowers & Guarantors, Description of properties, Area, Possession Type, Type of Property, Outstanding Amount, Reserve Price (Rs.) EMD, and Date/ Time of e-Auction.

TERMS & CONDITIONS: The sale shall be subject to the conditions prescribed in the security interest (enforcement) rules 2002 and to the following conditions:

(1) The property will be sold in "as is where is, as is what is and whatever there is" basis including encumbrances, if any. There is no encumbrance to the knowledge of the bank. (2) Auction/bidding shall be only through "Online Electronic Bidding" through the website https://baanknet.com/. Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceedings. (3) The property can be inspected, with Prior Appointment with Authorised Officer, on 29.12.2025 between 10.30 AM to 5 PM. (4) The property will not be sold below the Reserve Price and the participating bidders may improve their offer during auction process. (5) EMD amount of 10% of the Reserve Price to be deposited by way of Demand draft in favour of Authorised Officer, Canara Bank, Concerned Branch on or 29.12.2025 at 5.00 pm. (6) Intending bidders should hold a valid registration on DigiLocker & email address. (7) After payment of the EMD amount, the intending bidders should submit a copy of the following documents/details on or before 29.12.2025 at 5.00 PM, to Canara Bank, Concerned Branch by hand or by email. (1) Towards EMD amount. If paid through RTGS/NEFT, acknowledgment receipt thereof with UTR No. (2) Photocopies of PAN Card, ID Proof and Address proof. However, successful bidder would have to produce these documents in original to the Bank at the time of making payment of balance amount of 25% of bid amount. (3) Bidders Name, Contact No, Address, E Mail Id. (4) Bidder's A/c details for online refund of EMD. (8) The intending bidders should register their names at portal https://baanknet.com/ (mention the website address of service provider) and get their User ID and password free of cost. Prospective bidder may avail online training on E-auction from the service PSB Alliance Pvt. Ltd., E-mail ID: support.baanknet@psballiance.com, Contact No. 8291220220 (9) EMD deposited by the unsuccessful bidder shall be refunded to them within 2 days of finalization of sale. The EMD shall not carry any interest. (10) Auction would commence at Reserve Price, as mentioned above. Bidders shall improve their offer in Rs. 25000/- for properties having reserve price more than 50.00 Lakh. The bidder who submits the highest bid (not below the Reserve price) on closure of 'Online' auction shall be declared as successful bidder. Sale shall be confirmed in favour of the successful bidder, subject to confirmation of the same by the secured creditor. (11) The successful bidder shall deposit 25% of the sale price (inclusive of EMD already paid), immediately on same day or next working day declaring him/her as the successful bidder and the balance within 15 days from the date of confirmation of sale by the secured creditor. If the successful bidder fails to pay the sale price within the period stated above, the deposit made by him shall be forfeited by the Authorised Officer without any notice and property shall forthwith be put up for sale again. (12) All charges for conveyance, stamp duty and registration charges etc., as applicable shall be borne by the successful bidder only. (13) Authorised Officer reserves the right to postpone/cancel or vary the terms and conditions of the e-auction without assigning any reason thereof. (14) For Further Details Contact Canara Bank, Regional Office, Indore, Phone No.: 7049919126 Special Instruction/Caution: Bidding in the last minutes/seconds should be avoided by the bidders in their own interest. Neither Canara Bank nor the Service Provider will be responsible for any lapses/failure (Internet failure, Power failure, etc.) on the part of the bidder or vendor in such cases. In order to ward off such contingent situation, bidders are requested to make all the necessary arrangements/alternatives such as back-up, power supply and whatever else required so that they are able to circumvent such situation and are able to participate in the auction successfully. Place : Indore, Date : 07.12.2025. Authorised Officer, Canara Bank

